

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:524  
ANSWERED ON:09.07.2004  
INVENTORY ON YARN  
Jagannath Dr. M.

**Will the Minister of TEXTILES be pleased to state:**

(a) whether the weavers of Andhra Pradesh have requested for creation of Rs.100 crore as revolving fund and Rs.25 crore for maintaining inventory on yarn etc., and

(b) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

(a)&(b) The State Government of Andhra Pradesh had requested to sanction an amount of Rs.25.00 crore for purchase of yarn and Rs.25.00 crore for Export Development as `Revolving Fund` to the Andhra Pradesh State Handloom Weavers` Co-operative Society Ltd (APCO) to facilitate smooth supply of duty free yarn under the `Scheme for Reimbursement of CENVT on Hank Yarn` and to promote Export Development of APCO fabrics. Earlier also the office of the Development Commissioner for Handlooms had received request from State Government of Andhra Pradesh to release of Rs.10.00 crore as `revolving fund` in favour of APCO for supply of yarn under CENVAT scheme. There is no provision under any of the schemes implemented by the Office of the Development Commissioner for Handlooms for providing financial assistance for a revolving fund as requested by the State Government of Andhra Pradesh. The position has been intimated to the State Government of Andhra Pradesh.